clearance is issued by MOEF with certain conditions which are to be compiled by user agency such as payment of Net Present Value (NPV), compensatory afforestation charges etc.

- After submitting the compliance report by user agency, 2nd stage clearance is issued by MOEF.
- After issue of 2nd stage clearance by MOEF, State Forest Department hand over the forest land to user agency after completing the formalities.

(II) Environmental Clearance:

Prior Environmental Clearance of any coal project involving more than 5 Ha. of land is mandatory as per Environmental Impact Assessment (EIA) Notification 2006 issued by Ministry of MOEF. Further, any coal project having prior environmental clearance, when proposed for expansion in production capacity and/or land area, fresh Environmental Clearance is to be taken as per EIA Notification 2006 before undertaking expansion activities. For projects involving forest land, prior Stage-I Forestry Clearance under Forest Conservation Act, 1980 is mandatory for obtaining Environmental Clearance.

(f) Regular follow up with MOEF, State Administration and Forest officials is done to expedite forestry and environmental clearances. As and when required, the matter is also taken up at the levels of Minister and Chief Secretary of the State Governments concerned.

Medical College at Talcher

3260. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of COAL be pleased to state whether it is a fact that the Coal India Ltd. and the Mahanadi Coalfields Ltd. (MCL) are not spending adequate fund for the local area development and not yet started the proposed medical college at Talcher, as a result of which the local people are agitating against MCL.

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): Under the Corporate Social Responsibility (CSR) Policy of Coal India Limited (CIL) 5% of the retained earnings of previous year subject to minimum of 5/- per tonne of coal production of previous year is allocated towards CSR fund. It may be pertinent to note that the amount that remains unutilized out of the allocated fund is added to the next year's Budget. Hence, the entire CSR fund shall be gainfully utilized.

The Medical College at Talcher is yet to be started, but actions have already been initiated with the Government of Odisha for requisite action towards forest clearance and subsequent acquisition of land by MCL. Though opening of Medical College at Talcher is a popular demand of the local people, there are no instances of agitation so far.